F.No. 01(01)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 10.08.2018

ORDER NO. 171 of 2018

Hon'ble HOD is pleased to partially modify the roster order no. 159 of 2018 for CESTAT Delhi to the extent indicated below:-

From 13.08.2018 to 17.08.2018 at 10.30 a.m. Hon'ble Shri Ajay Sharma, Member (J) will hear Single Member Bench matters, as notified.

On 13.08.2018 at 3.00 p.m. Hon'ble Shri Bijay Kumar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear part-heard matters, as notified.

On 16.08.2018 at 2.30 p.m. Hon'ble Shri Anil Choudhary, Member (J) and Hon'ble Shri C.L. Mehar, Member (T) will hear part-heard matters, as notified.

By Order

Kumar K S)

(Bineesh Kumar K.S) Deputy Registrar

Copy to:

SPS to Hon'ble HOD/Hon'ble Members/P.A. Registrar/ Dy.Registrar/Asstt.Registrar /Bar Association/Commissioner(AR)/Notice Board/Website/Guard File/Office Copy.

MV Dy. Registrar